

DIVISION BENCH

ITEM NO.102

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA (PLAN) No.03/2024 IN CP (IB) No.151/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 7th June, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S PRUTHVI STEELS V/S KRP INFRASTRUCTURES & BUILDERS PVT LTD
UNDER SECTION	9 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Mohd. Nazim Khan, PCS. : *For the Applicant/RP, Ms. Babita Jain present in person*

Sh. Yogesh Mittal : *SRA, present in person*

ORDER

1. After arguing for some time, the Ld. Counsel representing the RP on instructions from the SRA, who is present in person seeks to file the supplementary affidavit that matter particulars with respect to the relief sought in the present application for seeking approval of the Resolution Plan.
2. Let the needful be done by the RP within a period of two weeks.
3. The matter is adjourned for further hearing on 10th July, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

7th June, 2024

*Avaneesh Kumar Singh
(Stenographer)*